

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 59 OF 2016 & IA NO. 150 OF 2016**  
**APPEAL NO. 60 OF 2016 & IA NO. 151 OF 2016**

**Dated: 25<sup>th</sup> July, 2018**

**Present: Hon'ble Mr. I. J. Kapoor, Technical Member  
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

**In the matter of:**

**APPEAL NO. 59 OF 2016 & IA NO. 150 OF 2016**

**M/s Aravali Transmission Service Company Ltd. ...Appellant(s)**  
**Vs.**  
**Rajasthan Electricity Regulatory Commission & ...Respondent(s)**  
**Ors.**

Counsel for the Appellant(s) : Mr. Aditya Shankar  
Mr. Prateek Singh Chaudhary

Counsel for the Respondent(s) : Mr. Raj Kumar Mehta  
Ms. Himanshi Andley for R.1  
Mr. Bipin Gupta for R-2 to 4

**APPEAL NO. 60 OF 2016 & IA NO. 151 OF 2016**

**M/s Maru Transmission Service Company Ltd. ...Appellant(s)**  
**Vs.**  
**Rajasthan Electricity Regulatory Commission & ...Respondent(s)**  
**Ors.**

Counsel for the Appellant(s) : Mr. Aditya Shankar  
Mr. Prateek Singh Chaudhary

Counsel for the Respondent(s) : Mr. Raj Kumar Mehta  
Ms. Himanshi Andley for R.1  
Mr. Bipin Gupta for R-2 to 4

**ORDER**

As agreed by learned counsel for the parties, list the matter for hearing on **08.10.2018.**

**(Justice N. K. Patil)**  
**Judicial Member**

*ts/mk*

**(I.J. Kapoor)**  
**Technical Member**